## GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:6714 ANSWERED ON:08.05.2013 URBAN SLUM DWELLERS Azad Shri Kirti (Jha)

## Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the present status of action plan regarding urban slum dwellers in the National Urban Housing and Habitat Policy (NUHHP), 2007;
- (b) the number of people provided with housing during the last three years and the current year through various schemes under this policy, category-wise;
- (c) the details of programmes initiated to geographically integrate 'safaaikaramcharis' and scavengers under current housing policy; and
- (d) the manner in which his Ministry proposes to tackle the adverse effects of expansion of housing areas on environment?

## **Answer**

## THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN)

- (a): National Urban Housing & Habitat Policy (NUHHP): 2007 advocates that a Special Action Plan to be prepared for urban slum dwellers with emphasis on persons belonging to Scheduled Caste /Scheduled Tribe / Other Backward Classes /Minorities/Economically weaker Sections/ physically handicapped and Minorities and due consideration be given to Safai Karamcharies and Scavengers so that they may not be geographically and socially segregated.
- (b): 'Land' and 'Colonisation' are State subjects, therefore it is the primary responsibility of State Governments to pursue the goal enshrined in NUHHP: 2007 and ensure houses to all houseless persons including urban slum dwellers, Safai Karamcharis& Scavengers and others. However, in order to supplement the initiatives of State

Governments, Government of India has been implementing various schemes viz.,

- # Jawaharlal Nehru National Urban Renewal Mission (JNNURM). Category-wise details of the no. of houses provided under the scheme are not maintained in the Ministry, however progress made during the last 3 years and the current year is annexed at Annexure I
- # The scheme of Rajiv Awas Yojana (RAY) provides 50% Central assistance (90% for North Eastern and Special Category States including the cost of land acquisition, if required) for creation of affordable housing stock including rental and transit housing. The scheme of RAY is reform oriented and adopts the 'whole city whole slum' approach.

The scheme of RAY is in its preparatory phase and as on date Rs. 99.98 crores have been released to 195 cities for undertaking preparatory activities under Slum Free City Planning Scheme - preparatory phase of RAY.

# Affordable Housing in Partnership Scheme which aims at encouraging the public private partnerships for the creation of affordable housing stock.

A total of 11 projects of 2 States viz., Karnataka & Rajasthan have been sanctioned under the Affordable Housing in Partnership Scheme. The 1st installment of Rs. 3.08 crore has been released during financial years 2011-12 and 2012-13.

# The Interest Subsidy Scheme for Housing the Urban Poor (ISHUP) was launched with an aim to provide interest subsidy at 5% upto Rs. 1 lakh on housing loans to the urban poor including slum dwellers for the purposes of construction/acquisition of houses.

The Ministry does not maintain category wise data of the beneficiaries who are among the Economically Weaker Sections and Lower Income Group households. The details of State wise progress made under ISHUP are enclosed in Annexure – II.

- (c): As stated above under RAY, it is proposed to cover all the urban poor slum dwellers including Safai Karmacharis and Scavengers in the RAY cities. However, in those cities not covered under RAY, Ministry of Social Justice and Empowerment has been requested to cater to the housing needs of these categories of poor.
- (d): The environmental concerns are taken into account while developing statutory master plans and city development plans by the State Governments. Also under provisions of Environmental Impact Assessment Notification 2006, building and construction &

township and area development require prior environmental clearance as per stipulated rules.